# CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

## Original Application No.180/00955/2018

Wednesday, this the 6<sup>th</sup> day of March, 2019

## CORAM:

### HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

K.A.Sreedharan, S/o.late Ayyappan, Supervisor B (T) (Retd.), Heavy Vehicles Factory, Avadi. Residing at Kolangara House, Thumboor P.O., Iringalakuda, Thrissur District – 680 662.

...Applicant

## (By Advocate – Mr.C.S.G.Nair)

#### versus

- 1. Principal Controller of Defence Accounts (Pension), Draupadi Ghat, Allahabad 211 014.
- 2. General Manager, Heavy Vehicles Factory, Avadi, Chennai – 600 054.
- 3. Defence Pension Disbursing Officer, Chembukavu, Thrissur 680 020.
- 4. Secretary,
  Ministry of Defence, South Block,
  New Delhi 110 001.
- 5. Union of India represented by its Secretary,
  Department of Pension & Pensioners' Welfare,
  Lok Nayak Bhawan, Khan Market,
  New Delhi 110 003.

...Respondents

## (By Advocate Mr.Anil Prasad, ACGSC)

This application having been heard on 6<sup>th</sup> March 2019, the Tribunal on the same delivered the following:

## ORDER (ORAL)

Today when the matter came up for consideration, it is submitted that the statement filed on behalf of the 2<sup>nd</sup> respondent reveals that the entire dues have been disbursed to the applicant. This position is confirmed by the learned counsel appearing on behalf of Shri.C.S.G.Nair.

2. In view of the above, the Original Application is closed. No costs.

(Dated this the 6<sup>th</sup> day of March 2019)

## (E.K.BHARAT BHUSHAN) ADMINISTRATIVE MEMBER

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## **List of Annexures in O.A.No.180/00955/2018**

- 1. Annexure A-1 True copy of the letter No.02211/pension/78/KAS dated 31.10.1983 issued by the  $2^{nd}$  respondent.
- **2. Annexure A-2** True copy of the letter No.GI/C/PSU/31/6-2001/III dated 30.7.2001 issued by the 1<sup>st</sup> respondent.
- **3. Annexure A-3** True copy of the Corrigendum PPO No.C/CORI/FYS/69/2009 issued by the 1<sup>st</sup> respondent.
- **4. Annexure A-4** True copy of the letter No.GI/C/FYS/PSU-Rev./III dated \_\_\_.10.2009.
- **5. Annexure A-5** True copy of the OM No.38/37/08-P&PW(A) dated 6.4.2016.
- **6. Annexure A-6** True copy of the order in O.A.No.704/2015 dated 19.7.2016.
- 7. **Annexure A-7** True copy of the judgment in OP(CAT) No.169/2015.
- **8. Annexure A-8** True copy of the OM No.4/34/2002-P&PW(D) Vol.II dated 23.6.2017.
- **9. Annexure A-9** True copy of the representation dated 17.11.2017 submitted by the applicant.
- **10. Annexure A-10** True copy of the reminder dated 5.7.2018.

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